

(ख) कितने प्राथियों को ऋण दिया गया तथा कितना ऋण दिया गया ?

वित्त मंत्रालय में उपसस्त्री (भीमती सुशीला रोहतगी) : (क) और (ख) . एक विवरण नीचे दिया गया है, जिसमें 19-7-69 से 30-9-71 तक की अवधि में, अर्थात् त्रिस तारीख तक की सूचना उपलब्ध है, मध्य प्रदेश में इंजीनियरी के स्नातको तथा चिकित्सा के स्नातकों को वित्तीय सहायता देने के लिए, राष्ट्रीय बैंकों द्वारा प्राप्त आवेदन-पत्रों की संख्या तथा स्वीकृत राशि दिखायी गयी है :—

ऋणकर्ताओं प्राप्त आवेदन स्वीकृत स्वीकृत का वर्ग पत्रों की आवेदन राशि संख्या पत्रों की (लाख संख्या रुपयों में)

(क) इंजीनियरी के स्नातक	24	21	37.36
(ख) चिकित्सा के स्नातक	35	33	4.47

Saving in Foreign Exchange as a Result of Export of Crude

4262. SHRI M M JOSEPH : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the volume of export of Crude, country-wise, during the year 1970-71 and 1971-72 and the foreign exchange earned thereby during the said period,

(b) the foreign exchange likely to be earned in the current year; and

(c) the steps taken by Government to boost up the export thereof ?

THE MINISTER OF LAW AND JUSTICE, AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) : (a) to (c). India does not export Crude Oil which is produced within the country as the quantum of such Crude Oil does not suffice even to meet the whole of internal demand. On the other hand, India is currently importing about 12 million tonnes of Crude Oil per annum.

All possible measures are being taken to intensify exploration activities to reduce the country's dependence on Crude Oil imports to the maximum extent possible. There are, however, little prospects of our becoming net exporters of Crude Oil in the near future.

The foregoing does not cover the sale of Rostam Crude produced in Persian Gulf by HIPL, which has not been treated as "export".

Proposal to Increase efficiency of the Sainik School Administration

4263. SHRI VAYALAR RAVI : Will the Minister of DEFENCE be pleased to state :

(a) whether there is any proposal under consideration to tone up the efficiency of the Sainik School Administration; and

(b) if so, the main features thereof ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b). In the XIII meeting of the Board of Governors, held on 21.8.72, it has been decided to set up a Committee, with wide terms of reference, to review the performance, basic objectives and functioning of Sainik Schools.

Proposal regarding permitting Big Business Houses to enter Hotel Industry

4264 SHRI C K. JAFFER SHARIEF: SHRI DHARAMRAO AFZAL-PURKAR :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any proposal under Government's consideration to allow big business houses to enter the Hotel industry to meet the requirements of foreign tourists; and

(b) if so, the broad outlines thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). There is no specific proposal to this effect. Considering the shortage of good hotel accommodation in the country,

the Department of Tourism welcomes new entrants to the hotel industry subject to the overall policy laid down by Government.

Territorial Army

4265. SHRI C. K. JAFFER SHARIEF: Will the Minister of DEFENCE be pleased to state :

(a) the functions assigned to the Territorial Army personnel; and

(b) how do the conditions of their service, pensionary benefits, avenues of promotions and amenities compare to those provided to the personnel of the regular Army ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b). The functions assigned to the Territorial Army are (i) to relieve the Regular Army of static duties and to aid the Civil power in dealing with natural calamities and maintenance of essential services in situations where the life of the community is affected or the security of the country is threatened; (ii) to provide air defence, necessary; and (iii) to provide units for the Regular Army, if and when required.

The Territorial Army is complementary to the Regular Army and is a second line of defence of the country. It relieves the Regular Army of certain static duties like protection of vulnerable area/vulnerable points, guarding of vital installations, guard and escort duties, and air defence, so that the Regular Army is used for deployment in the forward line for offensive and defensive tasks in direct contact with the enemy.

Conditions of Service of TA personnel

The Territorial Army being a part time voluntary organisation does not offer a regular career. Territorial Army personnel are required to attend training for a period upto 2 months annually and are liable to be called up for military service during a national emergency. While embodied for service, personnel of the Territorial Army are entitled to the same pay and allowances as are admissible to their counterparts in the Regular Army.

Officers and J COs can serve upto the age of 50 to 52 years. Other Ranks have

service liability of 7 years' colour service only. Since the Territorial Army does not provide a permanent career to its personnel they are not entitled to any pensionary benefits, except for those who sustain injury or die during training/military service in which case they are entitled to disability/family pension on the same basis as admissible to personnel of the Regular Army. However, terminal gratuity is admissible to officers and personnel of the TA who have completed either a minimum of 5 years of aggregate embodied service (which for this purpose will include the period spent on training) or 10 years engagement in the Territorial Army (combined embodied and non-embodied service) at the rate of one months pay for each aggregate year embodied service, subject to a maximum of Rs. 12,000. Pay for this purpose will not exceed Rs. 1,000 per month.

As regards promotion of TA personnel, they are given promotion on the same basis as in the Regular Army subject to prescribed service limits. However, the TA officers are not considered for Command appointments of TA units in the rank of Lt. Col, as they neither undergo training at the Officers Training School/Indian Military Academy nor get an opportunity to acquire the basic knowledge of other arms/services of the Regular Army due to the part-time concept of the TA. During training/military service, the same amenities are provided to TA personnel as are available to their counterparts in the Regular Army.

Targets of refining capacity in Fifth Five Year Plan

4266. SHRI C. K. JAFFER SHARIEF: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the targets of refining capacity likely to be reached by the end of the Fifth Five Year Plan ?

THE MINISTER OF LAW AND JUSTICE, AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) : Studies carried out indicate that the total demand for petroleum products in 1978 i. e. by the end of the Fifth Five Year Plan will be around 40 million tonnes, but the target of refining capacity for the Fifth Plan is still under consideration.